

buildings at Ross Island. The material thus removed is to be utilised in new constructions of the P.W.D. since there is shortage of building material due to transport bottleneck.

Higher Secondary School in Andaman and Nicobar Islands

2458. Shri E. K. Sinha: Will the Minister of Education be pleased to state:

(a) the number of students class-wise in the Higher Secondary School under the Central Scheme in the Andaman and Nicobar Islands;

(b) in view of the existence of three Higher Secondary Schools and the proposal to start another two in Rangat and Diglipur, whether the expenditure on the Central School is justified;

(c) the rules governing the admission of students in the Central School;

(d) the total number of Government servants who are not permanent residents of the Islands, but who are expected to send their children to this English medium school; and

(e) the number of Central Government servants on deputation in the Islands and the number of their school going children?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) The class-wise break-up of enrolment in March, 1967 was as given below:—

| | | |
|-------|-----|----|
| Class | I | 33 |
| Class | II | 36 |
| Class | III | 29 |
| Class | IV | 28 |
| Class | V | 17 |
| Class | VI | 10 |
| Class | VII | 8 |

Enrolments are continuing—263 applications are reported to be under consideration.

(b) The existing school has switched on to the Central Schools Scheme in March, 1967 only—it is therefore too early to express an opinion.

(c) Children of transferable Central Government Employees including Defence Personnel get priority in admission, other things being equal.

(d) and (e). This information is not readily available. The Central Schools are meant to be schools with Hindi and English media. Hindi has been introduced in this school also as soon as it joined the scheme.

T.A. and D.A. to Industrial Staff in Andaman and Nicobar Islands

2459. Shri E. K. Sinha: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Travel Allowance and Dearness Allowances are granted to the permanent industrial staff in the Andaman and Nicobar Islands;

(b) if not, the reasons therefor;

(c) whether this concession has already been extended to the work-charged industrial staff in the Andaman P.W.D.; and

(d) if the answer to part (c) above be in the affirmative, the reasons for denying this concession to other permanent industrial staff?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (d). Information is being collected and will be laid on the table of the House.

अपर डिवीजन क्लर्क

2462. श्री राजानन्द शास्त्री : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में कितने अपर डिवीजन क्लर्क हैं और उनमें से अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कितने व्यक्ति हैं ;